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SLP(C)No. 1824 OF 2000

ITEM No.4&5

Court No.10

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.1824/2000

(From the judgement and order dated 18/11/1999 in SBCWP 3928/98  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

KAILASH CHAND SHARMA

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for permission to submit additional document(s))  
( For Final Disposal )  
With

SLP(C)No.10778/2001, SLP(C)No.10779/2001, SLP(C)No.10780/2001,  
SLP(C)No.10781/2001, SLP(C)No.10928/2001, SLP(C)No.10929/2001,  
SLP(C)No.10981/2001, SLP(C)No.10990/2001, SLP(C)No.2297/2000, SLP(C)No.2503/2000,  
SLP(C)No.4979/2001, SLP(C)No.5017/2001, SLP(C)No.5018/2001, SLP(C)No.5021/2001,  
SLP(C)...5375/2001 WITH SLP(C)...5460,5472,5476,5491/2001 and  
W.P(C)No.542/2000

(With appln. for c/d in filing SLP and office report)  
(With prayer for intern relief)  
(With appln. for exem. from fioing OT)  
(With appln. for permission to file SLP)  
(For Final disposal)

Date : 21/08/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr. P.K. Jain, Adv.

For Respondent (s)

Mr. Javed Mahmud Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

Not taken up.

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master

.PA

ITEM No.5

Court No.10

SECTION XV,X  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.1824/2000

(From the judgement and order dated 18/11/1999 in SBCWP 3928/98  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

KAILASH CHAND SHARMA

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for permission to submit additional document(s))

( For Final Disposal )

With

SLP(C)No.10778/2001, SLP(C)No.10779/2001, SLP(C)No.10780/2001,  
SLP(C)No.10781/2001, SLP(C)No.10928/2001, SLP(C)No.10929/2001,  
SLP(C)No.10981/2001, SLP(C)No.10990/2001, SLP(C)No.2297/2000, SLP(C)No.2503/2000,  
SLP(C)No.4979/2001, SLP(C)No.5017/2001, SLP(C)No.5018/2001, SLP(C)No.5021/2001,  
SLP(C)...5375/2001 WITH SLP(C)...5460,5472,5476,5491/2001 and  
W.P(C)No.542/2000

(With appln. for c/d in filing SLP and office report)

(With prayer for interm relief)

(With appln. for exem. from fioing OT)

(With appln. for permission to file SLP)

(For Final disposal)

Date : 22/08/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For appearing parties:

For Petitioner (s) Mr. M.N.Krishnamani, Sr. Adv.  
In SLP 1824, 2297, Mr. P.K. Jain, Adv.  
2503/00&WP 542/00 Mr. P.K.Goswami, adv.  
& RR.in SLP 5017,  
5021, 4979/01&  
CC 5460&5476/01:

In SLP 10928 & Mr. Pallav Shishodia, adv.  
CC 4474: Mr. Hemant Sharma, adv. with  
Mr. Ranbir Yadav, adv.

For State of Mr. Vijay Bahuguna, Sr. Adv.  
Rajasthan: Mr. Ranji Thomas, adv.  
Mr. Javed Mahmud Rao, Adv.

In SLP 10781/01: Mr. U.N.Bachawat, Sr. Adv.  
Mr. Ranbir Yadav, adv.  
Mr. Atul Kumar, adv.  
Mr. K.Priyadarshni, adv.  
Mr. Ajay Yadav, adv.

Mr. Manu Mridul, adv.  
Mr. Surya Kant, adv.

In IA.8-9 in SLP 10778/01 Mr. Rajiv Bnasal, adv.  
Mr. Joseph Pookkatt, adv.  
Mr. Prashant Kumar, adv.

For private Dr. Surat Singh, adv.  
Mr. Ashok Mahajan, adv.  
Mr. Shridhar Prabhu, adv.

Mr. Manish Singhvi, adv. for  
Mr. K.K.Gupta, adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Delay condoned.

Issue notice in SLP(C)...CC 5375, 5460, 5472, 5476 and 5491/2001. Dasti service is also permitted.

In those matters where service is not complete steps for fresh service on unserved respondents may be taken within ten days. Dasti service is also permitted.

List all the matters for final disposal on 26.9.2001.

.SP1

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master